

ORDER SHEET

O.A., G.P., MA No 352/97

...

Dated : 16.1.1998

None present for the parties.

Advocates are observing strike today in protest against the proposed abolition of the Central Administrative Tribunal.

May be listed for admission/~~direction~~/hearing on 11-2-98. Stay granted on 26-11-97 to continue till next date.

[Signature]

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A. K. MISHRA

न्यायिक सदस्य

JUDL. MEMBER

11/2/98

Mr. Y. K. Sharma, Counsel for Applicant.
Mr. R. K. Soni, Counsel for Respondent.
Heard. Rejoinder filed by applicant.
Taken on record. I have heard the Counsel for both the parties and gone through the Application.

The original Application has been disposed of by a separate order at the stage of admission.

[Signature]

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A. K. MISHRA

न्यायिक सदस्य

JUDL. MEMBER